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Government of India Ministry of Commerce & Industry Department of Commerce Directorate General of Foreign Trade

Notification No. 55/2015-2020 New Delhi, 24th February, 2022

Subject: Amendment in import policy of items under ITC(HS) 8524 and 8525 of Chapter 85 of ITC(HS) 2022, Schedule - I (Import Policy)

S.O.(E): In exercise of powers conferred by Section 3 read with Section 5 of the Foreign Trade (Development and Regulation) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, as amended from time to time, the Central Government hereby amends the import policy of items under ITC(HS) 8524 and 8525 of Chapter 85 of ITC(HS) 2022, Schedule - I (Import Policy) as follows -

ITC(HS) Code	Item Description	Existing Import Policy	Revised Import Policy
8524 11 00	Of liquid crystals	Restricted	Free
8524 12 00	Of organic light-emitting diodes (OLED)	Restricted	Free
8524 19 00	Other	Restricted	Free
8524 91 00	Of liquid crystals	Restricted	Free
8524 92 00	Of organic light-emitting diodes (OLED)	Restricted	Free
8524 99 00	Other	Restricted	Free
8525 89 00	Other	Restricted	Free

Effect of the Notification: Import policy of ITC(HS) 8524 and ITC(HS) 8525 89 00 is revised from 'Restricted' to 'Free' with immediate effect.

This issues with the approval of Minister of Commerce & Industry.

(Santosh Kumar Sarangi) Director General of Foreign Trade

& Ex- officio Addl. Secretary to the Government of India